SHRI JAG JIT SINGH ANAND: You should get the information from the U.P. Government,, where it was sent, how it was used, who was bribed and how much out of this Rs. 1.85 lakhs.

SHRI P. RAMACHANDRAN; I have given whatever information I have. If more information i_s required, I will definitely try to get it and furnish it.

Deterioration in the law and order situation in Delhi

*393. SHRI DINESH GOSWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that hi many areas of Delhi people are getting apprehensive to move out in the night due to the deteriorating law and order situation; and

(b) if so, what remedial measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAD): (a) The law and order situation in Delhi has improved and there is no justification for entertaining any apprehension on that score.

(b) A statement indicating the steps taken to keep crime under check is laid on the Table of the House.

Statement

- (i) Intensive foot and mobile patrolling both during day and night, is being done.
- (ii) Armed pickets are being detailed at strategic points to check the movements of criminals at odd hours.
- (iii) "Thikri Pehra' is being organised with the help of local residents in rural and sparsely populated areas which are vulnerable to crime.

(iv) A vigilance Squad to check eve-teasing and pick-pocketing has been set up in every district.

to Questions

- (v) A special centralised squad has also been set up to collect criminal intelligence and detect criminals and gangs operating in Delhi.
- (vi) Surveillance over known criminals is being strengthened and records of criminals up-dated.
- (vii) Special watch is being kept on released criminals.

 (viii) Externment proceedings against criminals are being stepped up. (ix) Following action has been taken to augment the strength of the Delhi Police;

- (a) The strength of the mounted police has been increased.
- (b) A new police district called the West Delhi District has been created.
- (c) 8 new police stations and 12 police posts have been set up.

To meet the immediate additional manpower requirements the number of C.R.P. Battalions with the Delhi Police has been raised from 4 to 6.

SHRI DINESH GOSWAMI: Sir, the, hon. Minister has stated that the law and order situation has improved. Obviously, this is a matter on which there will be differences opinion between the Members on the Treasury Benches and the Opposition. But I do not want to join issue on this. That fact that he has said that this has improved shows that he has impliedly admitted that the law and order situation in Delhi was deteriorating. Now, this deterioration in the law and order situation is not confined only to Delhi, but it is there throughout the whole country and Mr. Dwivedi yesterday pointed out in the House the situation that is prevailing even when passengers travel by trains. May I know from the hon. Minister whe-ther, apart from taking preventive measures, he will at all try to identify

13

as to why there has been a total deterioration in the law and order situation throughout the whole country? Does he not feel that this deterioration in the law and order situation is only a symptom of a total deterioration in the political and social atmosphere in the country and is it not because of the fact that the Government is giving an impression to the country that they do not have the political wiH to fight the anti-social element_s and the antisocial elements are getting the impression that the atmosphere is such that they have got a field day?

SHRI 'DHANIK LAL MANDAL: Sir, as I Jiave pointed out in my statement, there is improvement in the law and order situation. Improvement has been effected. If you want I will quote statistics to prove my point. As regards the will of the Government to solve the economic and social problems there is no will lacking. We have enough will and determination to solve all these problems created in 30 years of Congress misrule.

SHRI DINESH GOSWAMI: He has said that he has got the statistics. Let him give the statistics.

MR. CHAIRMAN: The hon. Minister said that he is going to give the statistics to prove his point. If he has got the statistics, he can give it.

SHRI DHANIK LAL MANDAL: I quote the statistics from March onwards of this year itself.

AN HON. MEMBER: Give figures of 30 years of Congress rule.

SHRI DHANIK LAL MANDAL: Murder: March-22, April-14, May-19, June-11, July-9. So, there is improvement in June and July as compared to March.

(Interruptions)

MR. CHAIRMAN: You go on.

SHRI DHANIK LAL MANDAL: Dacoity: Mareh-6, April-7, May-2, June-5 and Julynil. *(Interruptions)* Attempt to murder: March-28, AprU-23, May-33, June-16, July-14.

MR. CHAIRMAN: That is all right. You put your second supplementary.

SHRI DINESH GOSWAMI: He wants to rely upon the statistics. Sir, you should lay down some procedure in the House that when answers are given, these statistics should be laid in the House in advance. Apart from that, the hon. Minister has said that they have got the political will to weed out the evils of 30 years of Congress rule. May I know from him whether this political will also indicate that they have got the determination to weed out the present Prime Minister who was very much a part of 30 years of Congress rule in the country?

SHRI DHANIK LAL MANDAL: Sir, I am very sorry that I made that observation. I did not mean the Prime Minister. I just retaliated to what he said.

SHRI KHURSHED ALAM KHAN: Sir, it means the hon. Minister is very much satisfied with two or three people being killed everyday in this city and he seems to be keeping the statistics for his own satisfaction and not for the satisfaction of the public of Delhi. I may also say here that he is trying to divert the attention of the people by creating the Police Commissioner set-up. Is it not a fact whether the Police Commissioner •himself has admitted that the situation is very much grave and there is no improvement even when this Police Commissioner set-up is created in Delhi? In view of this fact, may I know from the hon. Minister whether these statistics have been cooked up by him in his own office or whether they have been supplied by the Police Commissioner?

SHRI MORARJI R. DESAI: These are baseless allegations, if I may say so. I do not know how he can draw these inferences. These statistics are given by the Police Commissioner and the Police Commissioner has not said that the situation has deterio-

14

rated. He is in touch with me and in his opinion the situation i_s improving. So, what is the use of saying all thesa things?

SHRI KHURSHED ALAM KHAN: And what fie is saying to the public is not true.

MR. CHAIRMAN: The statistics are from the Department.

SHRI CHARANJIT CHANANA: I am glad that the Prime Minister has said that the Police Commissioner has been keeping him informed of the crime situation in Delhi. But, unfortunately, the crime statistics are available and published. When we attended different meetings on the crime situation convened by the hon. Home Minister, even then we had pointed out—I had specially pointed out—one thing that if at all you wanted to take credit, the only credit that the Government could take was of establishing a record of the economic crimes. If you kindly see the statistical table of the crimes in Delhi, you will find that the snatch ings have been increasing in a cumulative manner. That is an economic crime. You see your statistical tab' in the case of thefts also and robberies also. Now these crime_s might lead to murder also. They might lead to attacking a person also. That is a different thing. While it is a law and order situation, my submission to the hon. Home Minister is-and it has always been-as to what has he done in finding out the causes of these crimes, because these crimes have some roots and basically the crimes in Delhi, which is an urban centre, have an economic root also. Would the hon. Minister throw some light on this particular development? -

SHRI MORARJI R. DESAI: I am prepared to give a substantial prize to anybody who puts me wise about all the reasons for crimes. Crime is not a new thing. If there is increase in efficiency in Government crime is held down. If that is not so, it goes up. Therefore, we are trying to see th&t the efficiency of the machinery increases and crime goes down. If m are people are arrested immediately after the crime, the crime goes down. If they are not arrested, then it goes up. This is the main reason for it, and that is where we would like to concentrate.

SHRI CHARANJIT CHANANA: I would draw the kind attention of the Prime Minister to the statistics only Let us not speak just verbatim. Let us see the statistics and then say whether the statistics are correct, or they are telling a lie.

MR. CHAIRMAN: You can ask for the statistics.

श्री रामानन्द यादव : सभापति जी. प्रधान मंती जी ने जो गृह मंत्रालय का भार वहन किया है, यह कहा है कि पुलिस कमिश्नर के माध्यम से जो उनको रेकाई मिलते हैं काइम के सम्बन्ध में वह सदन के सामने रखते हैं। उसके आधार पर अपने विचार व्यक्त करते हैं । लेकिन स्राये दिन झखबारों में दिल्ली के सम्बन्ध में करीबन 6 महीनों से या उससे ग्रधिक समय से नित्यप्रति काइम जिस तरह से बढ़ रहे हैं, मडेर, डकैती, राहजनी होल्ड-ग्रप. सेंधमारी ग्रीर स्नैचिंग ग्रादि तरह तरह के काइम जो होते हैं, कोई दिन ऐसा नहीं है कि उनके बारे में ग्रखवारों में छपता न हो । इससे अन्दाजा लगता है कि काफी काइम बढ़ गये हैं और चुंकि दिल्ली में पार्लिया-मेंट है और हम लोग इस पर जागरूक रहते हैं, काफी पुलिस विभाग की नुक्ताचीनी की तो क्या यह बात सही है कि जो काइम के सम्बन्ध में रिपोर्ट करने वाली मशीनरी है, दर्ज करने वाली मणीनरी पुलिस विभाग की है वह काइम के नम्बर को मीनि-माइज करती है अपनी प्रतिष्ठा को बचाने के लिए? दूसरी बात.....

श्री सभ पति : जब दूसरी नहीं ।

Only one question. You cannot have one, two, three like that.

श्वी रामानन्द यादव : मैं आपकी बात मानता हूं मैं चाहता हूं कि सरकार यह बताये कि क्या सरकार इस बात की जांच करायेगी कि, एक कमेटी के द्वारा या कोई सुलभ स्वच्छ मशीनरी द्वारा, दिल्ली का जो पुलिस विभाग है, जो काइम को उचित ढंग से दर्ज नहीं करता है, इसलिए कि नम्बर अधिक होने पर उसकी प्रतिष्ठा घटेगी ।

श्वी मोरारजी ग्रार॰ देसाई : यह जो सम्माननीय सदस्य कहते हैं यह हकीकत थी डेढ़ साल पहले । अब किसी जगह पर ऐसे काइम्स की रिपोर्ट नहीं होती है तो हम उनको सजा करते हैं ।

श्री रामानन्द यादव : ग्राप 30 वर्ष से यह नहीं कहे, ग्रव क्यों कह रहे हैं ?

श्री मोरारजी ग्रार० देसाई : यह पहले होता था ग्रव नहीं हो पायेगा ।

SHRI DEVENDRA NATH DWi-VEDI It is becoming increasingly amusing every day to see the statistical approach of this Government to what are essentially human problems. Sir, there is a saying that there are three kinds of lies, white, black and statistical. And to this yet another category is added, Janata lies. Every day it is a very bad sight, to see Members of Parliament saying that the law and order situation is deteriorating and the members of the Treasury Benches getting up and saying that it is not deteriorating. Sir, this is a fact and is not a matter of policy. You talk to any Member of Parliament from Delhi belonging to either the Congress or the Janata. He will agree that the law and order situation has deteriorated in Delhi. Therefore, will the hon'ble Prime Minister, acting as the Home Minister, consider a proposal that there be set up an informal Consultative Committee of the Members of Parliament hailing from Delhi from all *he parties who can meet either the Prime Minister or the Home Minister once every month to review the law a*id order situation and devise ways and means of improving the situation.

MR. CHAIRMAN: It is a suggestion.

SHRI MORARJI R. DESAI: It is a suggestion for action.

شری سود احمد ماشم : دل دارانسلطنت هے کیمیتل ہے اور ہے کہ بہت سے معاملات میں کی مثال سامنے رکھی جاتی ہے اگر دلی کیدیٹل کے اندر مرکز کے اندر اردر کی ستیونیشن کلترول میں نه رهے اور لوگ یه محصوص کریں یهان پر جان و مال عزت و ابرو متحفوظ نېين ه - رات تو رات دن بھی نکلڈا لوگوں کے لئے دشوار هو جائے تہ ظاہر ہے کہ اس سے ملک نے دوسرے حصوں پر بھی اچھا اگر نہیں پر ے گ بلکه خراب اثر برے کا۔اب صورت حال به ه که اخدارات جو هم لوگ دیلی دیکھتے ھیں اس نے اندازہ یہ ھوتا هے که روز بروز جرائم کی تعداد بوهتی جا رهي هے ليکن هوم ملسقري جو فیگرس پیھی کرتی ہے آثر اخبا کی رپورٹلگ جوڑی جائے تو اس سے کېږې زياده هوتې ه_-مين په پوچهنا چاہتا ہوں کہ دلی کے لا ای**ل**ڈ آرڈر

کی سچویشن کے سلسلم میں کوئی خصوصی طور پر ہمارے ہوم منسٹر کے ساملے ایسی شکل ہے کہ یہاں لا ایل آرڈر کا ازسر نو جائزہ لیں اور دیکھیں کم وہ فیگرس جو ہمارے ساملے اخباروں کے ذریعہ آتی ہیں وہ صحیحے ہیں یا ہوم ملسٹری کی جو مشینری پیش کر رہی ہے وہ صحیحے ہے -

†(श्री संयद ग्रहमद हाशमी : दिल्ली दारुलसल्तत है. कैंपिटल है और जाहिर है। कि बहत से मामलात में दिल्ली की मिसाल सामने रखी जाती है । अगर दिल्ली कैपीटल के ग्रन्दर, मर्कंग के ग्रन्दर लाए ड ग्रार्डर की सिचएशन कन्ट्रोल में न रहे और लोग ये महसूस करें कि यहां पर जान-ग्रो-माल, इज्जत व ग्रावरू महफुज नहीं है, रातत रात दिन में भी निकलना लोगों के लिये दूख्वार हो जाये तो जाहिर है कि इससे मुल्क के दसरे हिस्सों पर भी अच्छा असर नहीं पडेगा, बल्कि खराब ग्रसर पडेगा । ग्रब सुरते हाल यह है कि ग्रखवारात जो हम लोग डेली देखते हैं इस से ग्रन्दाजा यह होता है कि रोज ब रोज जरायम की तादाद बढ़ती जा रही है लेकिन होम मिनिस्टी जो फिगर्स पेश करती है अगर अखवारात की रिपोर्टिंग जोडी जॉय तो इससे कहीं ज्यादा होती है । मैं यह पूछना चाहता हं कि दिल्ली की ला एन्ड ग्रार्डर की सिचएशन के सिलसिले में कोई खसुसी तौर अर हमारे होम मिनिस्टर के सामने ऐसी शक्ल है कि यहां ला एन्ड ग्रार्डर का ग्रजसरेनौ जायजा लें ग्रौर देखें कि वह फिगर्स जो हमारे सामने ग्रखबारों के जरिये ग्राती हैं वह सही हें या होम मिनिस्टी की जो मशीनरी पेश कर रही है वह सही हैं ?]

श्री मोरारजी ग्रार० देसाई : सम्मानित सदस्य के सामने कौन सी फिगर है वह तो बताई नहीं। फिगर बता देते तो मैं कह सकता हं कि कहां से वह फिगर आई । ऐसे ही कंपेरि-जन कैसे करते हैं मेरी समझ में नहीं आता मुझे यह बात कबूल है कि यह स्थिति सुघरनी चाहिये और बहत ज्यादा मुघरनी चाहिये इसमें मुझे कोई शक नहीं। मगर यह कहना कि सब बढ़ रही है यह बात सही नहीं है मैंने कई दिल्ली शहरियों से भी पूछा है और ऐसे लोगों से पूछा है जिनका गवर्नमेंट से कोई सम्बन्ध नहीं है । अब कुछ सुधर रही है ऐसा अतर आम जनता पर पड़ा हुआ है मैं यह कह सकता हूं। इसमें अलग-ग्रलग राय हो सबती हैं इनलिये मुझे इन में झगड़ा नहीं करना है इतना में जरूर चाहता हं कि इसको सुधरना है और सुधारने में जो मदद दें सकते हैं बह मदद लेने के लिये मैं राजी हूं और जो मदद देंगे उनका स्राभार भी मैं मानंग

to Questions

New body for Ambasseador Car

*394. SHRI BUDDHA PRIYA MAURYA:\$ SHRI PRAKASH MEHROTRA; SHRI CHARANJIT CHANANA: SHRI L. R. NAIK: SHRI KHURSHED ALAM KHAN:

Will the Minister of INDUSTRY he pleased to state:

(a) whether Government have permitted M/s. Hindustan Motors to import dies to make a new type of body of the Ambassador car;

(b) whether there is likely to be an improvement in the engine of the .ar also;

(c) whether the price of the car with new body is likely to increase;

t [] Devanagari transliteration.

\$The question was actually asked on the floor of the House by Shri Buddha Priya Maurya.